

"IMPORTANT"

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TAURUS ASSET MANAGEMENT COMPANY LIMITED
 CIN: U67190MH1993PLC073154
 Head Office & Regd Office : 3rd Floor, 301-304, Chandravillas Co-op Premises Society Ltd., AML Centre 2, 8 Mahal Industrial Estate, Off. Mahakali Caves Road, Andheri-East, Mumbai - 400 093 Tel: 022 - 6624 2700
 Email: customercare@taurusmutualfund.com A copy of SAI, SIDs and KIMs of the schemes of Taurus Mutual Fund along with application form may be obtained from Fund's Website: www.taurusmutualfund.com

NOTICE CUM ADDENDUM TO THE STATEMENT OF ADDITIONAL INFORMATION ('SAI'), SCHEME INFORMATION DOCUMENTS ('SIDs') AND KEY INFORMATION MEMORANDUM ('KIMs') OF ALL SCHEMES OF TAURUS MUTUAL FUND ('THE MUTUAL FUND')

Change in Base Total Expense Ratio of Scheme(s) of Taurus Mutual Fund

NOTICE IS HEREBY GIVEN and it is proposed to change the base Total Expense Ratio ("TER") (i.e. TER excluding additional expenses provided in Regulation 52(6A)(b) and 52(6A)(c) of SEBI (Mutual Funds) Regulations, 1996) for the following scheme offered by Taurus Mutual Fund ("the Fund") w.e.f March 04, 2023:-

Scheme Name(s)	BASE TER	
	Direct Plan - Existing (%)	Direct Plan - Proposed (%)
Taurus Tax Shield	1.54	1.48
Taurus Ethical Fund	1.02	0.37
Taurus Banking & Financial Services Fund	1.48	1.37
Taurus Largecap Equity Fund	2.13	2.23
Taurus Infrastructure Fund	1.79	1.30

Investors may also visit our website www.taurusmutualfund.com for disclosure(s) relating to TER appearing under sub-section titled "Total Expense Ratio of Mutual Fund Schemes" appearing under Section "Statutory Disclosures". The said information about change in base TER is provided in accordance with SEBI Circular no. SEBI/HO/IMD/DF2/CIR/P/2018/18 dated February 05, 2018 for "Total Expense Ratio - change and disclosure".

For Taurus Asset Management Company Ltd.
 Place: Mumbai (Investment Manager for Taurus Mutual Fund)
 Date: February 24, 2023 Sd/-
 Notice cum Addendum No. 14/2022-23 Authorised Signatory
 Mutual Fund investments are subject to market risks, read all scheme related documents carefully.

(This is only an advertisement for information purpose and is not a prospectus announcement.)

VIAZ TYRES LIMITED

Our Company was originally incorporated as "Viaz Tyres Private Limited" as a Private Limited Company under the provisions of the Companies Act, 2013 vide Certificate of Incorporation dated August 29, 2018, issued by the Registrar of Companies, Central Registration Centre. Pursuant to a special resolution passed by our Shareholders in the Extra-Ordinary General Meeting held on May 20, 2022, the name of our Company was changed to "Viaz Tyres Private Limited" and a fresh certificate of incorporation dated May 23, 2022 was issued to our Company by the Registrar of Companies, Ahmedabad. Subsequently, pursuant to a special resolution passed by our Shareholders in the Extra-Ordinary General Meeting held on May 25, 2022, our Company was converted from a private limited company to public limited company and consequently, the name of our Company was changed to "Viaz Tyres Limited" and a fresh certificate of incorporation dated June 14, 2022 was issued to our Company by the Registrar of Companies, Ahmedabad. The Corporate Identification Number of our Company is U25199GJ2018PLC103740.

CIN: U25199GJ2018PLC103740
 Registered office: 915/916, Maple Trade, Near Surdhara Circle, SAL Hospital Road, Thaltej, Ahmedabad, Gujarat, India - 380 059 Website : www.viaztyres.com
 E-Mail: cs@viaztyres.com Telephone No: 079 - 4601 6174; Company Secretary and Compliance Officer: Ms. Akshita Dave

PROMOTERS OF THE COMPANY:
MR. JANAKKUMAR MAHENDRABHAI PATEL, MR. RAJESHKUMAR PRABHUDASBHAI PATEL, MR. PARICHAYKUMAR MAGANBHAI PATEL, MRS. HIMABEN JANAKKUMAR PATEL, MRS. NIRMABEN RAJESHKUMAR PATEL AND MRS. KENABEN PARICHAYKUMAR PATEL

BASIS OF ALLOTMENT

INITIAL PUBLIC ISSUE OF 32,26,000 EQUITY SHARES OF FACE VALUE OF ₹ 10/- EACH OF VIAZ TYRES LIMITED ("VTI" OR THE "COMPANY" OR THE "ISSUER") FOR CASH AT A PRICE OF ₹ 62 PER EQUITY SHARE INCLUDING A SHARE PREMIUM OF ₹ 52 PER EQUITY SHARE (THE "ISSUE PRICE") AGGREGATING TO ₹ 2,00,12 LAKHS ("THE ISSUE"), OF WHICH 1,62,000 EQUITY SHARES OF FACE VALUE OF ₹ 10/- EACH FOR CASH AT A PRICE OF ₹ 62 PER EQUITY SHARE INCLUDING A SHARE PREMIUM OF ₹ 52 PER EQUITY SHARE AGGREGATING TO ₹ 100.44 LAKHS WILL BE RESERVED FOR SUBSCRIPTION BY MARKET MAKER TO THE ISSUE (THE "MARKET MAKER RESERVATION PORTION"). THE ISSUE LESS THE MARKET MAKER RESERVATION PORTION I.E. NET ISSUE OF 30,64,000 EQUITY SHARES OF FACE VALUE OF ₹ 10/- EACH AT A PRICE OF ₹ 62 PER EQUITY SHARE INCLUDING A SHARE PREMIUM OF ₹ 52 PER EQUITY SHARE AGGREGATING TO ₹ 1,89,98 LAKHS IS HEREBY REFERRED TO AS THE "NET ISSUE". THE ISSUE AND THE NET ISSUE WILL CONSTITUTE 26.33% AND 25.01% RESPECTIVELY OF THE POST ISSUE PAID UP EQUITY SHARE CAPITAL OF OUR COMPANY.

In terms of the Prospectus dated January 30, 2023 and as per 253(2) of the SEBI (ICDR) Regulations, 2018 wherein allocation in the net offer to the public category shall be: (a) minimum of 50% to Retail Individual Investors and (b) remaining to i) individual applicants other than retail individual investors and ii) other investors including corporate bodies or institutions, irrespective of number of specified securities applied for. Provided that the unsubscribed portion in either of the categories specified in clauses (a) or (b) may be allocated to applicants in the other category.

Explanation: If the retail investor category is entitled to more than fifty per cent. of the Net Issue size on a proportionate basis, the retail individual investors shall be allocated that higher percentage.

THE FACE VALUE OF THE EQUITY SHARES IS ₹ 10/- EACH AND THE ISSUE PRICE IS ₹ 62/- EACH INCLUDING A SHARE PREMIUM OF ₹ 52/- PER EQUITY SHARE.

THE ISSUE PRICE IS 6.2 TIMES OF THE FACE VALUE. THE ISSUE WAS OPENED ON THURSDAY, FEBRUARY 16, 2023 AND CLOSED ON TUESDAY, FEBRUARY 21, 2023.

The Equity Shares offered through the Prospectus are proposed to be listed on EMERGE Platform of NSE. In terms of the Chapter IX of the SEBI (ICDR) Regulations, 2018, as amended from time to time, our Company has received in principle approval letter dated January 04, 2023 from NSE for using its name in the offer document for listing our shares on the EMERGE Platform of NSE. For the purpose of this Issue, the designated Stock Exchange will be NSE.

SUBSCRIPTION DETAILS

Details of Applications: The Issue has received 5119 applications (before Technical Rejections for 70 applications of 142000 Equity Shares but after removing 4672 applications for 9522000 equity shares for which "bid filed but not banked") for 17848000 Equity Shares (Including Market Maker Application of 162,000 Equity Shares) resulting 5.53 times subscription.

The details of the valid applications received in the Issue (after Technical Rejections for 70 applications of 142000 Equity Shares and after removing 4,672 applications for 9,522,000 equity shares for which "bid filed but not banked") are as follows:

Category	Number of Applications	Number of Equity Shares	Subscription Ratio (As per Revised Subscription and spill over)
Market Maker	1	162,000	1.00 Times
Retail Individual Investors	4775	9550000	5.73 Times
Non-Retail Investors	273	7994000	5.73 Times
Total	5049	17706000	Overall 5.49 Times

Total 69 applications for 138,000 shares in Retail Individual Investors were rejected on technical grounds. Total 1 application for 4,000 shares in Other than Retail Category were rejected on technical grounds. Further, there was no withdrawal of application in any of the category.

ALLOCATION: The Basis of Allotment was finalized in consultation with the Designated Stock Exchange being NSE on February 24, 2023.

A. Allocation to Market Maker (After Technical Rejections & Withdrawal): The Basis of Allotment to the Market Maker, at the issue price of ₹ 62/- per Equity Share, was finalized in consultation with NSE. The category was subscribed by 1.00 time. The total number of shares allotted in this category is 162,000 Equity Shares, out of reserved portion of 162,000 Equity Shares.

B. Allocation to Retail Individual Investors (After Technical Rejections & Withdrawal, if any): The Basis of Allotment to the Retail Individual Investors, at the issue price of ₹ 62/- per Equity Share, was finalized in consultation with NSE. The category was subscribed by 5.73 Times. Total number of shares allotted in this category are 1668000 (After Spillover of 136000 Equity Shares from Non-Retail Investors) Equity Share as under:

No. of Shares applied for (Category wise)	No. of Applicants received	% to total	Total No. of Equity Shares applied	% to total	Proportionate shares available	Allocation per Applicant Before Rounding off	Allocation per Applicant After Rounding off	Ratio of Allottees to Applicants	Serial Number of Qualifying applicants	Number of Successful Applicants (After Rounding Off)	% to Total	Total No. of Equity Shares allocated/ allotted	% to Total	Surplus/ (Deficit)
2000	4775	100	9550000	100	1668000	349.32	2000	18:103	As below*	834	100	1668000	100	0.00
TOTAL	4775	100	9550000	100	1668000					834	100	1668000	100	0.00

Serial Numbers * 2, 11, 18, 45, 48, 55, 57, 60, 65, 68, 72, 79, 86, 90, 93, 94, 95, 99.

C. Allocation to Non-Retail Investors (After Technical Rejections & Withdrawal): The Basis of Allotment to the Non-Retail Investors, at the issue price of ₹ 62/- per Equity Share, was finalized in consultation with NSE. The category was subscribed by 5.73 Times. Total number of shares allotted in this category is 1396000 (After Spillover of 136000 Equity Shares to Retail Individual Investors) Equity Shares. The category wise basis of allotment is as under:

No. of Shares applied for (Category wise)	Number of applicants received	% to total	Total No. of Shares applied in each category	% to total	Proportionate shares available	Allocation per Applicant Before Rounding off	Allocation per Applicant After Rounding off	Ratio of allottees to applicants	Serial Number of Qualifying applicants	Number of successful applicants (after rounding)	% to total	Total No. of shares allocated/ allotted	% to total	Surplus/ Deficit (14)-(7)
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)	(15)
4000	116	42.49	464000	5.8	81030	698.53	2000	41:116	2, 6, 8, 9, 11, 12, 14, 20, 21, 27, 32, 34, 36, 39, 40, 42, 47, 50, 54, 59, 60, 62, 64, 67, 70, 71, 72, 77, 78, 82, 83, 84, 90, 91, 92, 97, 100, 102, 111, 112, 113	41	22.9	82000	5.87	970
6000	29	10.62	174000	2.17	30386	1047.79	2000	15:29	2, 6, 8, 9, 10, 13, 14, 16, 18, 19, 24, 25, 26, 28, 29	15	8.37	30000	2.14	-386
8000	9	3.29	72000	0.9	12573	1397	2000	6:9	1, 2, 3, 5, 8, 9	6	3.35	12000	0.85	-573
10000	17	6.22	170000	2.12	29687	1746.29	2000	15:17	1, 2, 3, 4, 5, 6, 7, 8, 9, 10, 11, 13, 14, 15, 16	15	8.37	30000	2.14	313
12000	12	4.39	144000	1.8	25147	2095.58	2000	1:1	2, 6, 8, 9, 10, 13, 14, 16, 18, 19, 24, 25, 26, 28, 29	12	6.7	24000	1.71	-1147
12000							2000	1:12	2	0	2000	0.14	2000	
14000	5	1.83	70000	0.87	12224	2444.8	2000	1:1	5	5	2.79	10000	0.71	-2224
14000							2000	1:5	1	0	2000	0.14	2000	
16000	8	2.93	128000	1.6	22353	2794.13	2000	1:1	8	8	4.46	16000	1.14	-6353
16000							2000	3:8	3, 5, 8	0	6000	0.42	6000	
18000	13	4.76	234000	2.92	40864	3143.38	2000	1:1	13	13	7.26	26000	1.86	-14864
18000							2000	7:13	2, 3, 4, 7, 9, 12, 13	0	14000	1	14000	
20000	8	2.93	160000	2	27941	3492.63	2000	1:1	8	8	4.46	16000	1.14	-11941
20000							2000	6:8	1, 3, 5, 6, 7, 8	0	12000	0.85	12000	
22000	3	1.09	66000	0.82	11526	3842	4000	1:1	3	3	1.67	12000	0.85	474
26000	3	1.09	78000	0.97	13621	4540.33	4000	1:1	3	3	1.67	12000	0.85	-1621
26000							2000	1:3	3	0	2000	0.14	2000	
28000	2	0.73	56000	0.7	9779	4889.5	4000	1:1	2	2	1.11	8000	0.57	-1779
28000							2000	1:2	2	0	2000	0.14	2000	
30000	2	0.73	60000	0.75	10478	5239	4000	1:1	2	2	1.11	8000	0.57	-2478
30000							2000	1:2	1	0	2000	0.14	2000	
32000	1	0.36	32000	0.4	5588	5588	6000	1:1	1	1	0.55	6000	0.42	412
34000	1	0.36	34000	0.42	5937	5937	6000	1:1	1	1	0.55	6000	0.42	63
36000	1	0.36	36000	0.45	6287	6287	6000	1:1	1	1	0.55	6000	0.42	-287
40000	5	1.83	200000	2.5	34926	6985.2	6000	1:1	5	5	2.79	30000	2.14	-4926
40000							2000	2:5	2, 4	0	4000	0.28	4000	
42000	1	0.36	42000	0.52	7335	7335	8000	1:1	1	1	0.55	8000	0.57	665
50000	3	1.09	150000	1.87	26195	8731.67	8000	1:1	3	3	1.67	24000	1.71	-2195
50000							2000	1:3	2	0	2000	0.14	2000	
54000	1	0.36	54000	0.67	9430	9430	10000	1:1	1	1	0.55	10000	0.71	570
56000	1	0.36	56000	0.7	9779	9779	10000	1:1	1	1	0.55	10000	0.71	221
64000	1	0.36	64000	0.8	11176	11176	12000	1:1	1	1	0.55	12000	0.85	824
80000	1	0.36	80000	1	13970	13970	14000	1:1	1	1	0.55	14000	1	30
90000	1	0.36	90000	1.12	15717	15717	16000	1:1	1	1	0.55	16000	1.14	283
100000	3	1.09	300000	3.75	52389	17463	16000	1:1	3	3	1.67	48000	3.43	-4389
100000							2000	2:3	2, 3	0	4000	0.28	4000	
160000	21	7.69	3360000	42.03	586760	27940.95	26000	1:1	21	21	11.73	546000	39.11	-40760
324000	5	1.83	1620000	20.26	282902	56580.4	56000	1:1	5	5	2.79	280000	20.05	-2902
324000							2000	1:5	3	0	2000	0.14	2000	
	273	100	7994000	100	1396000					179	100	1396000	100	0

CONTAINER CORPORATION OF INDIA LTD.
 (A NAVRATNA UNDERTAKING OF GOVT. OF INDIA)
 Regd. Office & Investors Relation Centre: CONCOR Bhawan, C-3, Mathura Road, Opp. Apollo Hospital, New Delhi-110076

Notice Inviting Tender (NIT)

Online open e-Bids are invited through two sealed Open tendering system from the established manufacturer or an authorized agent, of an established manufacturer full filling the qualification criteria detailed in clause 2.0 of section II for supply of 160 Nos of Graphite Mould Blanks 1097 diax575 height suitable for casting 840 dia. Wheels to specification, no. RWFM/SPCN-1/016/1987/Al/P.

Sl. No.	Bid Reference	CON/T/BLCS/Wheel Mould-75183R-1/2023
2	Tendered Quantity	160 nos.
3	Bid Security (Earnest Money) Deposit	₹10,00,000/- (Ten Lakhs Only)
4	Cost of Document (Non-refundable)	₹1,000 through online payment gateway to CONCOR.
5	Tender processing fee (Non-refundable)	₹4,720.00 (Including GST @18%) Through online payment gateway to CONCOR.
6	Period of Tender Sale (online)	27.02.2023 at 15:00 hrs to 14.03.2023 at 15:00 hrs.
7	Date and time of Submission of Bid	14.03.2023 at 16:00 hrs.
8	Date and time of opening of Bid	15.03.2023 at 11:00 hrs.
9	Place of Opening & Communication Address	ED/PA&S/AREA-III, Container Corporation of India Ltd, NSIC, MDPB Building, 3rd Floor, Okhla Industrial Estate, Opp. NSIC Okhla Metro Station, New Delhi-110020 email: akishra@concorindia.com

For Qualification Criteria, Experience with respect to nature of work etc please refer to detailed tender notice available on website www.tenderwizard.com/CCL, www.concorindia.co.in and www.eprocure.gov.in. Further, Congendum/Addendum to this tender, if any, will be published on said websites only. Newspaper press advertisement shall not be issued for the same. SGM/TECH/Area-III

U. P. CO-OPERATIVE SUGAR FACTORIES FEDERATION LTD.
 9-A, Raja Pratap Marg, Lucknow, Telephone: (0522) 200181, (0522)263316, Fax: (0522) 263294
 Email: upsugarfed@yahoo.co.in Website: www.upsugarfed.org

e-AUCTION NOTICE FOR SALE OF SCRAP

Online e-Auctions are invited for the sale of various type of Scrap on the basis of "As is Where is" from Cooperative Sugar Mills of U.P.

S.No.	Particulars	Date and Time
1.	Document upload time	27.02.2023 6:55 PM
2.	Technical Bid submission (e-auction fee, EMD and other supporting documents)	13.03.2023 upto 1.00 PM
3.	Date and time of opening of online e-auction	16.03.2023 from 10:00 AM to 3.00 PM

The e-Auction EMD for M.S Scrap Rs. 2,000.00 per ton, C.I Scrap Rs. 2,000.00 Per Ton, C.S Scrap: Rs. 2,050.00 per ton, Old Bearings Rs. 3,250.00 per Ton, Nickel Scrap Rs. 75.00 per Kg. The details for submission of e-Auction will be available on the e-Auction portal <http://eAuction.gov.in> and also on Federation's website www.upsugarfed.org from 27.02.2023. The Federation reserves the right to cancel any or all the e-Auction without assigning any reason. The decision of the Managing Director shall be final and binding.

इस निविदा को सम्बन्ध में सभी संशोधन, स्पष्टीकरण, सुधारे, परिवर्तित, समाप्त वृद्धि आदि को केवल <http://eAuction.gov.in> एवं www.upsugarfed.org पर ही दिया जायेगा। निविदादाता अद्वयतन जानकारी को लिए निविदा क्लर से इन वेबसाइट्स को पढ़ें। U.P.SUGARFED/ISCRAP/2022-23 : Date-27.02.2023

MANAGING DIRECTOR

भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA<